

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.153/17	-	For hearing	Under Rule 6 of IB	Dimension Data India Pvt Ltd Vs NxtGen Datacenter and Cloud Technologies Pvt Ltd


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
6	T.L. JEELAN BASHA 8147639107	operational creditor	T.L. Jeelan Basha

Counsel for operational creditor is present. Counsel for corporate debtor is also present.

I.A. 18/18 is taken up today. Counsel for operational creditor has filed objections.

List it for hearing on 09.03.2018. Meanwhile, objections to the main petition.


MEMBER (T)


MEMBER (J)